

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/54(CHE)2022
NAME OF THE PETITIONER : Galaxy Infra & Engineering Pvt Ltd
NAME OF THE RESPONDENT(S) : Shriram EPC Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Counsel for the Applicant is present. Counsel for the Respondent is present.

Today also it is observed that no rejoinder has been filed by the Applicant and request was made by the Applicant for one week time to file rejoinder. As a last chance 3 days' time is granted to file the rejoinder. If the rejoinder is not filed within 3 days' time from today the opportunity to file rejoinder will stand closed.

List the matter on 26.10.2022.

-Sd-

SAMEER KAKAR
Member (Technical)

phk

-Sd-

Dr.DEEPTI MUKESH
Member (Judicial)